no information of this nature has been kept.

Several States and UTs such as Punjab, Karnataka, Tamil Nadu, Uttar Pradesh, Delhi etc. have published a few volumes under this projects. Names of freedom fighters from all sources, date and place of birth, profession and activity in which they participated or were tried in a Court of Law for patriotic activities (without any photograph) are the basic data recorded in most of these "Who's Who", of freedom fighters published by the States/UTs so far.

(b) The matter of further enhancement in monthly pension to the freedom fighters under the Swatantrata Sainik Samman Pension Scheme, 1980 is under consideration. Most of the State Governments/U.T. Admns. already provide free medical facilities to freedom fighters.

There is no Scheme in general at the Centre for the grant of accommodation facilities to freedom fighters. But in deserving cases, prominent freedom fighters are allotted accommodation from General Pool in Delhi/New Delhi by the Directorate of Estates, Ministry of Works and Housing on specific recommendation of the Ministry of Home Affairs. Each and every case is considered on merits.

खतरे में पड़ी हुई प्रजातियों के अन्तर्राष्ट्रीय व्यापार से सम्बन्धित अभिसमय

604. **श्री सत्यपाल मलिक :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस तथ्य की जानकारी है कि कुछ संस्थाए खतरे में पड़ी हुई प्रजातियों के अन्तर्राष्ट्रीय व्यापार से संबंधित अभिसमय के परिशिष्ट 1 से "लंगूर" प्रजाति को हटा कर परिशिष्ट 2 में ले जाने के लिये प्रयत्नशील हैं; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

पर्यावरण तथा वन मंत्रालय में राज्य मंत्री (श्री वीर सेन) : (क) और (ख) लंगूरों की चार प्रजातियों अर्थात् कैपड लंगूर, गोल्डन लंगूर, कॉमन लंगूर तथा नील गिरि लंगूर भारत में पाये जाते हैं। इन में से, इस समय नील गिरि लंगूर वन्य जीवजन्तु तथा वनस्पति की खतरे में पड़ी प्रजातियों के अन्तर्राष्ट्रीय व्यापार संबंधी अभिसमय (साईट्स) के परिशिष्ट-2 में तथा अन्य तीन प्रजातियां परिशिष्ट-1 में शामिल हैं। साईट्स को अभिसमय एशिया पक्षों की क्षेत्रीय समिति ने, जो परिशिष्टों की समीक्षा के लिए स्थापित की गई है, सिफारिश की है कि कामन लंगूर को साईट्स के परिशिष्ट 1 से अन्तरित करके परिशिष्ट 2 में शामिल किया जाए। साईट्स के पक्षों ने इस सिफारिश पर अभी निर्णय लेना है। जहां तक भारत का संबंध है, इस प्रकार के परिवर्तन से प्रजातियों की स्थिति पर प्रतिकूल प्रभाव नहीं पड़ेगा, क्योंकि भारत के सभी लंगूरों के निर्यात पर पूर्ण प्रतिबंध है।

---

12 NOON

RE. PRIME MINISTER'S REMARKS ON CALCUTTA CITY IN TODAY'S QUESTION HOUR

MR. CHAIRMAN: All of you sit down. I have given the floor to Mr. L. K. Advani. Yes, what is your point, Mr. Advani?

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Chairman, Sir, ...

SHRI V. GOPALSAMY (Tamil Nadu): Don't run away, don't run away. (*Interruptions*).

THE PRIME MINISTER (SHRI RAJIV GANDHI): I have to make a statement on the floor of the Lok Sabha. After that I will come back.

SHRI M. S. GURUPADASWAMY (Karnataka): Sir, may I make a submission? We are not satisfied ...

MR. CHAIRMAN: I am not allowing you. I am allowing only Mr. Advani.

SHRI M. S. GURUPADASWAMY: then please allow us to walk out.